

**COURT – I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 186 of 2011**

**Dated : 23<sup>rd</sup> February, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Orissa Power Transmission Corporation Ltd. ... Appellant(s)**

**Versus**

**O.E.R.C. Ors. ....Respondent(s)**

Counsel for the Appellant(s): Mr. R.K. Mehta, Mr. David A  
Mr. Antaryami Upadhyay

Counsel for the Respondent(s): Mr. Rutwik Panda for R.1

**ORDER**

The learned counsel for Respondent Nos. 2 to 4 is absent.

Mr. Rutwik Panda, the learned counsel undertakes to file Vakalatnama on behalf of the Commission within one week and seeks some time to file the reply. Accordingly, he is permitted to file the same on or before 19.03.2012 after serving copy on the other side.

Post the matter on **22.03.2012.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

TS/sm